



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Stenographers Gr.III (Cat.6 of A.P.J.M.S.Rules) -- Transfer of employees on completion of three years at a particular station/seat – Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3, dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3, dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3, dt.14.06.2019.
8. Other connected papers.

ORDER DT:22.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Smt.M.Mahalakshmi, Stenographer Gr.III, Rent Controller cum IV Addl. Junior Civil Judge's Court, Vijayawada, is transferred and posted as Stenographer Gr.III, Prl. Junior Civil Judge's Court, Avanigadda, in the existing vacancy.

After her joining, the individual is deputed to work in the Court of IX Addl. District Judge, Krishna, Machilipatnam, until further orders.

2. Sri B.Srinivas, Stenographer Gr.III, Excise Court, Machilipatnam, who is working on deputation in the Court of IX Addl. District Judge, Krishna, Machilipatnam, is transferred and posted as Stenographer Gr.III, Rent Controller cum IV Addl. Junior Civil Judge, Vijayawada, vice Smt.M.Mahalakshmi, transferred.

After his joining, the individual is deputed to work in the Court of XIV Addl. District Judge, Vijayawada, until further orders.

3. Smt.B.Latha, Stenographer Gr.III, III Addl. Chief Metropolitan Magistrate's Court, Vijayawada, who is working on deputation in the Court of II Addl. Senior Civil Judge, Vijayawada, is transferred and posted as Stenographer Gr.III, Junior Civil Judge's Court, Vuyyuru, in the existing vacancy.

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4. The deputation of Sri V.Bhanu Kumar, Stenographer (working on outsourcing basis), VIII Addl. District Court, Vijayawada, to work in the Court of Junior Civil Judge, Vuyyuru, as ordered earlier, is hereby cancelled. The individual is further deputed to work in the Court of Rent Controller cum IV Addl. Junior Civil Judge, Vijayawada, until further orders.

5. Smt.P.Jhansi Rani, Stenographer Gr.III, Co-op. Tribunal, Vijayawada, who is working on deputation in the Court of VIII Addl. Metropolitan Magistrate, Vijayawada, is transferred and posted as Stenographer Gr.III, Senior Civil Judge's Court, Gannavaram, in the existing vacancy.

N.B.:

1. The above individuals shall be relieved forthwith.
2. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dis.No. 4082
22/6/19

M. Ramani
22/6/19
**I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM**

To:

The above individuals through proper channel.

Copies to:

The officers concerned.